

(c) the cases of transfer of vendorship of the deceased commission vendors are considered as per policy.

Easy booking and cancellation of tickets

2541. SHRI S.M. LALJAN BASHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have not yet developed system whereby tickets can be bought and cancelled easily;

(b) what are the reasons for the Railways insisting on the decades old system of forcing people to go to distant railway stations and then buy tickets, etc.;

(c) what steps can be taken to ensure that wide-spread ticket kiosks come up to make it easy for the public; and

(d) the reasons for Railways not taking needed steps to make it easier for the public to use railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): (a) to (d) Improvement in ticketing system is an on going process and Railways have taken following steps in this direction:-

- (i) To enable the passengers to book ticket while sitting at home, reservation on Internet has been started, in which ticket delivery system is available in around 200 cities all over India.
- (ii) E-ticketing system has been started in which the passenger can book their tickets through Internet and occupy seats/berths on the basis of computer generated slip taken out at their own computer.
- (iii) Passenger Reservation System (PRS) centres are being opened at many places for the passengers to purchase reserved tickets near to their place of residence/work. At present, 1303 PRS centres are functioning on Indian Railways.

New railway time table

2542. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the railway time table is now being rewritten

across the 16 railway zones which ultimately helps to reduce the running time of Indian Rail;

(b) if so, the details thereof;

(c) whether Government have proposed to increase in the average length of long-haul trains from 14 to 24 coaches, which is expected to boost Railways earnings from passenger traffic;

(d) if so, the details thereof.

(e) whether Government have taken measures to reduce speed restrictions between several destinations, in the wake of sophisticated technology; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): (a) Yes, Sir.

(b) It has been decided to convert more than 200 mail/express trains to superfast mail/express category by increasing their speeds. Further, the journey time of a majority of the Shatabdis, Rajdhani will reduce and certain mail/express trains is likely to decrease by upto 4 hours.

(c) and (d) It has been decided to increase the number of coaches in about 190 popular passenger carrying trains upto 23-24 coaches.

(e) Yes, Sir.

(f) (i) Speed restrictions are being reviewed regularly at Officers' level in division as well as Zonal Headquarters.

(ii) To the extent possible, track and bridge renewals/rehabilitation works are planned in such a way that 50 kilometres stretch of track remains free of restrictions in a section.

Deadlock between RCF management and employees

2543. SHRI DHARAM PAL SABHARWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government have been drawn to the Deadlock between RCF management and employees, which still continues;